## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/653/(IB)/2017

NAME OF THE PETITIONER(S)

: EASTSUN TEXTILES MILLS

NAME OF THE RESPONDENT(S)

: BALU SPINNING MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Ambili Menon. Applicant/Timochild II 2. R. VETALYASHONEAR Counsel for Corporate Delbry/Republisher

## **ORDER**

Counsels for both the parties are present. The copy of the Application along with the relied upon documents have already been received by the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor is directed to file counter by providing copy of the same to the other side before the next date of hearing. Put up on 28.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)